NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.251/252/HDB/2018		
NAME OF THE COMPANY	Sri Surya Chandra Chits Private Limited		
NAME OF THE PETITIONER(S)	Sri Surya Chandra Chits Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy Pr V. Venkat Roim Reddy	Advocate	manipale vaga Ass 9000655656	ren.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
rame of the country			
			l l

ORDER

Heard Mr.B.Manpal Reddy, for Mr.V.Venkata Rami Reddy Learned Counsel for the Petitioner. Post the case on 28.02.2018.

Member (Tech)

Member (Judl)

pavani